

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:253

ANSWERED ON:20.11.2001

FINANCIAL IRREGULARITIES IN SETTING UP OF PRIMARY/MIDDLE SCHOOLS IN UTTAR PRADESH  
GAJENDRA SINGH RAJUKHEDI

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether any case of financial irregularities involving crores of rupees has been detected under the scheme of setting up of primary and middle schools in the educationally backward and minority dominated areas of Uttar Pradesh as per the report of the Comptroller and Auditor General of India;

(b) if so, the factual position in this regard;

(c) whether setting up of school has not been verified from the records after spending such a huge amount; and

(d) if so, the action taken by the Government in this regard so far?

**Answer**

MINISTER OF STATE FOR HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) to (d) : The Comptroller and Auditor General of India has raised objections in his report for the year ending 31.03.2000 on the utilization by the state government of Uttar Pradesh of central funds sanctioned to it under the Area Intensive Programme for Educationally Backward Minorities.

The State Government of Uttar Pradesh has reported that with the grants received under the scheme, Primary and Upper Primary schools have been established in the selected areas. The state government has provided to the center a certified list of schools established (Annex-1).

It has also been reported by the state that 124 Urdu Assistant teachers have been appointed and that the teachers already in place are also helping with teaching work.